

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.198/2019

New Delhi this the 17th day of January, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

1. Govt. School Teacher's Association, Delhi
Through its President,
Sh. C.P. Singh, aged about 59 years,
Post : TGT,
R/o 2001, Delhi Admn. Flats,
Gulabi Bagh, New Delhi-110007.
Office of Govt. School Teacher's
Association, Delhi.
Room No.221 A, Directorate of
Education, Old Secretariat,
Delhi-110054.
2. Yeshpal Singh Malik, PGT, Group 'B'
Aged about 54 years,
S/o Sh. Bhanwar Singh,
R/o 138A, DDA Flats,
Mansrover Park, Shahdara,
Delhi-110032.
3. Prashant Priyadarshi, PGT, Group 'B',
Aged about 56 years,
S/o Sh. Vidya Bhushan Sharma,
R/o D-124, Street No.4,
Bhajanpura, Delhi-110053.
4. Nihal Singh, TGT Maths, Group 'B'
Aged about 52 years,
S/o Sh. Man Singh,
R/o CV-79, Naraina Ring Road,

New Delhi-110028.

...Applicants

(By advocate: Mr. Yashpal Rangi)

Versus

Govt. of NCT of Delhi, through:

1. The Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, IP Estate,
New Delhi.
2. Director of Education,
Directorate of Education,
Old Secretariat, Delhi-110054.
3. The Secretary,
Ministry of Personnel,
Public Grievances & Pensions,
Department of Personnel & Training,
Govt. of India, New Delhi. ...Respondents

ORDER (Oral)

By Ms. Nita Chowdhury, Hon'ble Member (A):

At the outset, counsel for the applicants seeks leave of this Tribunal to withdraw this OA with liberty to file the same with better particulars.

2. In view of the above submission, the OA is dismissed as withdrawn with the liberty prayed for. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (J)

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